

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.1304**  
TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2018

**SECURITY IN A&N ISLANDS**

1304. SHRI BISHNU PADA RAY:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) the details of the progress of various ongoing projects of the Central Government for better security in A&N Islands, district-wise;
- (b) the reasons for inadequate pace of implementation of projects in certain districts of the UT;
- (c) the estimate of livelihood opportunities made available through new defence projects implemented in A&N Islands after June, 2014; and
- (d) the comparative figures of amount spent on rural defence-related projects implemented in A&N Islands between 2009-14 and 2014-18?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) to (d): A statement is attached.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1304 FOR ANSWER ON 25.7.2018**

**(a) & (b):** As per information received from Department of Border Management, Ministry of Home Affairs, Government of India has been implementing Coastal Security Scheme in phases since 2005, with a view to strengthen capacity and infrastructure of Coastal Police for patrolling and surveillance of Coastal areas, particularly in the shallow areas close to the coast. Under the Scheme, sanction was issued for provision of 20 Coastal Police Stations (CPS), 10 Jetties, 38 four wheelers, 40 two wheelers and 10 Marine Operation Centres (MOC) for Andaman & Nicobar Islands. As on date, the UT Administration of Andaman & Nicobar Islands has operationalized all the sanctioned CPS, Jetties and MOCs and procured the entire fleet of four wheelers and two wheelers. Government of India has provided 12 numbers of 12 Ton boats to the UT Administration for patrolling and surveillance of coastal areas. In addition, 23 numbers of Rigid Inflatable Boats and 10 numbers of large vessels have been sanctioned under the Scheme.

A total of 128 major works amounting to Rs. 1856.44 crore pertaining to A&N Islands have been sanctioned by the Ministry of Defence after June 2014. Area-wise breakdown of number of works and amount sanctioned is as follows:-

<b>Area</b>	<b>No. of works</b>	<b>Amount (Rs. in Lakhs)</b>
<b>Port Blair</b>	<b>45</b>	<b>88556.46</b>
<b>Diglipur</b>	<b>05</b>	<b>10975.18</b>
<b>Campbell Bay</b>	<b>09</b>	<b>9691.33</b>
<b>Shibpur</b>	<b>03</b>	<b>5613.88</b>
<b>Kamrota</b>	<b>06</b>	<b>8616.02</b>
<b>Hut Bay</b>	<b>01</b>	<b>1662.00</b>

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<b>Minnie Bay</b>	<b>08</b>	<b>2439.81</b>
<b>Neil Island</b>	<b>01</b>	<b>884.39</b>
<b>Buniyadabad</b>	<b>01</b>	<b>482.28</b>
<b>Dollygunj</b>	<b>01</b>	<b>34.88</b>
<b>Dweepika</b>	<b>01</b>	<b>269.90</b>
<b>Carnicobar</b>	<b>28</b>	<b>48843.56</b>
<b>Birchgunj Military Station</b>	<b>19</b>	<b>7574.67</b>

(c) The details of livelihood opportunities made available through new defence projects are not maintained in the Ministry of Defence.

(d) Data on division between rural / urban projects is not maintained by this Ministry. However, comparative data of amount of works sanctioned is as given below:-

<b>(i)</b>	<b>Amount of works sanctioned between 2009-14.</b>	<b>Rs.1638.41 crore</b>
<b>(ii)</b>	<b>Amount of works sanctioned between 2014-18.</b>	<b>Rs.1856.44 crore</b>

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